

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 224 OF 2015

Dated: 19th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Southern Power Distribution Appellant (s)
Co. of Andhra Pradesh Ltd. & Anr.**

Versus

Biomass Energy Developers Association & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. A. Subba Rao

Counsel for the Respondent(s) : Mr. A. Gopal Choudary

Ms. Swapna Seshadri for R.32

ORDER

List the matter on **02.03.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**